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#### Development of Regional Eye Institutes

## 391. SHRI DINESH GOSWAMI:

# SHRI BIJOY KRISHNA HANDIQUE.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are planning to develop four Regional Eye Institutes during 1983-84.
- (b) whether Government are aware that the Regional Institute of Calcutta is in a position to cater to the vast needs of the States of North-Eastern Region a Regional Institute of Opthalmology in the Region has become a matter of imperative urgency; and
- (c) whether Government propose tο open a Regional Eve Institute in the North, East Region?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI **MOHSINA** KJDWAI): (a) to (c) The National Programme for the Control of Blindness provides for the establishment of 6 Regional Institutes of Opthalmology. of these Institutes have already been established including the one at Calcutta. The setting up of two more Institutes is being expedited. There are proposals to up a few more Regional Institutes of Ophthalmology during the remaining period of the Sixth Five Year Plan, vided adequate resources are available. Should these proposals materials requirements of the North-Eastern Region will be kept in view.

## Involvement of voluntary organisations in Family Planning drive

392. SHRI SHYAM SUNDAR MOHA-PATRA: Will the Minister of HEALTH pleased AND FAMILY WELFARE be to state whether voluntary organisations have been involved in States for family planning drive?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRIMATI MOHSINA KIDWAI). Family Planning is sought to be promoted on voluntary basis as peoples movement. As a result of the various initiatives taken, there has been encouraging response and a very large number of voluntary organisations involved in the Family Planning programme in the various States and Union Territories, The States have again been urged to associate the voluntary organisations more closely in the implementation of the programme both at the State and' district levels so as to instill a sence partnership in the voluntary organisations in the promotion of this vital National Programme.

The last Joint Conference of the Central Council of Health and Central Family Welfare Council held on 7-9 July, 1983, in their recommendations has also urged upon all the organisations and groups in the non-Government sector at all levels--National State District and Village to come forward in large numbers and take a bigger role in promoting this National Programme.

#### Edible oil supply to Orissa

393. SHRI GAYA CHAND BHUYAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) what steps have been taken for increasing the monthly quota for supply of edible oil to Orissa to 4000 M.Ts.; and
- (b) what are the reasons for inordinate delay in supply of edible oil by State Trading Corporation to Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL BHAGWAT JHA SUPPLIES (SHRI AZAD): (a) Monthly allocations to the State Governments of imported edible oils for public distribution are made on basis of various factors, such as availability of indigenous edible oils in the State/ Region, allocations made earlier and quantities lifted against them, availability stocks with STC etc. The allocation to Orissa has been stepped up to 770 MTs in April, 1983 from 510 MTs in March. 1983. This has been further increased to 1030 MTs, in June and July, 1983.

(b) There has been no delay in supply of Palmolein. However, there has been some delay recently in the supply of tinned Refined Rapeseed Oil to Orissa, Government due to delays in berthing of the Rapeseed Oil ship at Bombay port. STC has taken steps to supply to allotted quantities to the State Government.

## Supply of wheat and rice to Orisea

394. SHRI GAYA CHAND BHUYAN: SHRI JAGADISH JANI:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) what steps are being taken by Goverament to ensure adequate supply rice and wheat to the people of Orissa who are in acute distress due to natural calamities in that State; and
- (b) what is the actual quantity of rice and wheat supplied to Orissa from the Central pool between the period from the 1st Japuary, 1983 to 30th June, 1983?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHR) **BHAGWAT** AZAD); (a) and (b) The State Government of Orissa were allotted 88,000 tonnes of rice and 1,50,600 tonnes of wheat during the period from January to June, 1983. As against this, the offtake of rice and wheat by the State was 79,200 tonnes and 1,29,400 tones respectively.

The normal monthly allocations of rice and wheat for public distribution in Orissa were increased from time to time as under:--

RICE: An increase of 5,000 tonnes for month during April and May, 1983 and 10,000 ton es since June, 1983 was allowed over the January, 1983 allocation of 10,000 tonnes.

An extra ad hoc allocation of 8,000 tonnes of rice was allowed for February, 1983.

WHEAT (For Public Distribution System): An increase of 5,000 tonnes per month during April, 1983 and May, 1983 and 8,000 tonnes since June, 1983 was allowed over the January, 1983 allocation of 12,000 tonnes.

Extra ad hoc allocations of 5,000 tonnes for January, 1983 and 10,000 tonnes for February, 1983 were also allowed.

In addition, allocations of wheat aftergating to 12,285 tonnes were also made to the State Government under the Employment Generation Scheme during the pe-

At the request of the State Government, they were permitted to purchase 30,000 tonnes of levy-free rice from the surplus States-20,000 tonnes from Andlira Pradesh and 10,000 tonnes from Punjab/ Haryana.

### रेल कराये

- 395. भी जगदस्बी प्रसाद यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या पिछली बार द्वितीय श्रेणी के किराये में वृद्धि किये जाने के बाद दितीय श्रेणी के डिब्बों में याता करने वाले रेल यावियों को कोई अतिरिक्त सविधाएं प्रदान की गई हैं ;
- (ख) यदि हां, तो उसका ब्यौरा क्या है ; ग्रीर
- (ग) गाडियों में भीडभाड को समस्या का सामना करने हेत् क्या कदम उठाये जा